

15

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/403/ (IB)/2017
NAME OF THE PETITIONER(S) : C.T. NARAYANAN
NAME OF THE RESPONDENT(S) : SHRI BALAJEEVA FOUNDATIONS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.]	B. Dhanaraj - J. Nithyanandus	for Pet - for Resp	B. Dhanaraj J. Nithyanandus (for Shankar)

ORDER

Counsels for both of the parties are present. Counsel for the Petitioner has proposed the name of the IRP and filed the written consent in Form 2. The same is placed on record. The matter is posted for arguments. Put up on **05.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)